						luc?									22		SI No		
Note: 1.As per the claim form received from one of the secured financial creditor, namely, Bank of Maharashtra, whose security details are mentioned in schedule 1, the collatoral security no. 3 & 4 has been sold by the creditor. Central Bank of India the claim form C mentions that one of the flat mortgaged to the Bank has been sold on 20.03.2023 which was in the name of one of the suspended director, Mr. Kuldeep Bhandari for Rs. 9,27,75,000/	In the Name of Mr. Vivek R. Kawde (Director/Guarantor) (Admeasuring area 650 Sq. Ft. carpet)	EM/Supplementary Registered Mortgage Deed No 5425 Dt.10.06.2014 of Land bearing CTS No. 36(P) Survey No.9 at Bhandari Compound. Village Chandivali Taluka Kurla, Bombay suburban District, Andheri (East), Mumbai 400 072 In the Name of Mr.Kuldeep Bhandari (Guarantor) (Admeasuring area 838.84 sq. mtrs) (Above land is sold under e-auction on 20.03.2023 for Rs.9.27.75.000/-) sale certificate enclosed. EM/Registered Mortgage Deed No 4242 DL09.05.2014 & Supplementary Registered Mortgage Deed No 5425 Dt.10.06.2014 of Off. Premises B-11 B Wing, Sita Industrial Estate Mahul Road Chembur Mumbai 400074.	In the Name of Mr.Kuldeep Bhandari (Guarantor) (Admeasuring area 584.28 sq. mtrs)	(B) Collateral Security: ►EM/Registered Mortgage Deed No 4242 Dt.09.05.2014 of two plots Land bearing CT.S. No. 30(P) and CT.S No.34(PT), Survey No.8 and 10 at Bhandari	Central Bank of India A) Primaty Security: Stock & Receivables	Schedule 2	 Extension of charge on residential flat located at 1402, Tower No 2, Sector 16, Nerul, Navi Mumbai-400706 (sold) Extension of charge on residential flat no 2304, B Wing, Palm Beach Residency, Plot no 24 to 29, Sector 4, Nerul Navi Mumbai (sold) 	r. Unit no 526, Commercial premises Coop society Itd, Arun chambers, Tardeo main road, Near AC Market, Mumbai 400034 2. Flat No 4, C5 type, Building No 1, sector 5, Near dnyanpuspa vidyapeeth & Dr DY Patil Management institute, CBD Belapur, Navi Mumbai	Collateral Security:	rypothecation of mesto minerals india pvt ltd crushing unit model no I-TC 1000 for Term Loan.	Bank of Maharashtra Primary Security:	Schedule 1	SECURITY DETAILS		Bank of Maharashtra Central Bank of India		Name of Creditor		
eceived from one form C mentions	awde (Director/G carpet)	red Mortgage Dee andari (Guaranto ction on 20.03.202 1 No 4242 DL09.0	andari (Guaranto ntrs)	ed No 4242 DL09	eceivables		ential flat located a ential flat no 2304,	mises Coop socie No 1, sector 5, Ne		ceivaoies ils india pvt ltd cr					28.02.2024 16.03.2024	receipt		Det	
of the secured financial of that one of the flat mort	uaranior)	d No 5425 Dt.10.06.2014 (Admeasuring area 83) 3 for Rs.9,27,75,000/-) sa 5,2014 & Supplementary	3	.05.2014 of two plots Lan	- Contraction		at 1402, Tower No 2, Sect B Wing, Palm Beach Res	iy itd, Arun chambers, i ar dnyanpuspa vidyapee		ushing unit model no I-T				₹ 87,31,65,417.00	 40,64,41,256.00 46,67,24,121.00 	Claimed	received	Details of Claims	
		of Land bearing CTS N 3.84 sq. mtrs) ie certificate enclosed. Registered Mortgage D		d bearing CTS. No. 30			or 16, Nerul, Navi Mun idency, Plot no 24 to 29	trdeo main road, Near / th & Dr DY Patil Mana		C 1000 for Term Loan.				₹ 87,15,02,721.66	 40,47,78,600,66 46,67,24,121,00 	ac			
f Maharash een sold on		o. 36(P) Sur red No 542		(P) and C.T			ıbai-400706 , Sector 4, N	AC Market, gement inst						. H	Secured				
tra, whose security detail 20.03.2023 which was in t		vey No.9 at Bhandari Co Dt.10.06.2014 of Off. Pre		S No.34(PT), Survey No.٤			(sold) erul Navi Mumbai (sold)	Mumbai 400034 itute, CBD Belapur, Navi						₹ 87,15,02,721.66	 40,47,78,600,66 46,67,24,121,00 	security		De	
ls are mentioned in schu the name of one of the		mpound, Village Chan mises B-11 B Wing, Sit						Mumbai							าล ลี	F	whether security	Details of claims admitted	List of Secured Financial Creditors (Amount in र)
dule 1, the collat suspended direct		iivali Taluka Kur 1 Industrial Estat		mpound, Village								No.			As per schedule 1 As per schedule 2	Security Interest	2		Financial Creditors
oral security no. 3 d or, Mr. Kuldeep Bh		la,, Bombay suburl Mahul Road Cher		Chandivali, Taluk										acticutie 2		by guarantee Yes, as per			
k 4 has been sold by t andari for Rs. 9,27,75		oan District, Andheri (nbur Mumbai 400074		Compound, Village Chandivali, Taluka Kurla, Bombay suburban District, Andheri (East), Mumbai-400 072										93.361%	43.36%	amount of claim admitted	% share in total		
he creditor. 000/		(East), Mumb		ırban District											0	Land	Amount of contingent		(Amount in ?)
		ai 400 072		, Andheri (East), Mui											0 0		Amount of any mutual dues that		9
2 Further, a				nbai-400 072.										16,62,695.34	10,62,093.34		Amount of claim rejected	10000	
s per the claim																verification	Amount of claim under		
2 Further, as per the claim received from the min boai 20	1 2 00841,	a Agariya			the second second												Remarks, if any		

31